

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.171-172 OF 2019

In the matter of:

Tecnotree Convergence Pvt Ltd

Appellant

Vs

**Deputy Commissioner of Income Tax,
Circle 7(1)(1), Bangalore & Ors**

Respondent

**Mr. Goutham Shivshankar and Mr Shantanu Singh, Advocates for
appellant.**

ORDER

29.08.2019- Notice have been delivered through mode of speed post to Respondents. However, there is no representation on their behalf. Learned counsel for appellant seeks and is allowed one week time to provide email address of the Respondents. In the event of email address being provided, Registry to issue notice to Respondents through email.

2. Post the matter for admission on **23rd September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn